GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1488 ANSWERED ON 20/09/2020

UNDERUTILISATION OF FUNDS FOR RURAL DEVELOPMENT

1488. SHRIMATI POONAMBEN MAADAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the funds allocated for Rural Development Programmes are being underutilised due to which poor people and farmers in the villages are not getting the benefits as targetted by the Government;
- (b) if so, the response of the Government thereto; and
- (c) the details of the steps taken by the Government to check its recurrence in future?

ANSWER

MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (c) No Sir. Most of the funds allocated for rural development schemes are utilized by the States/UT Administrations. Budget Allocation and Expenditure Statement in respect of Rural Development Schemes for last 5 years is enclosed at **Annexure-I**.

The funds are released to States/UTs in accordance with the programme guidelines based on their absorption capacity and utilization of available funds. The Department has been constantly pursuing the issue with the State/UT governments through Performance Review Committee Meetings to tackle the problem of unspent balances and to ensure timely disbursement and sound financial management. Plan Finance Management System(PFMS) has also been implemented to ensure smooth fund flow management, reduce unspent balances and minimise leakages etc.

In order to ensure that the programme benefits reach the rural poor including the farmers in full measure and to monitor the progress made under rural development programmes, the Ministry has evolved a comprehensive multi-level and multi-tool system of monitoring and evaluation of the implementation of rural development programmes, including Performance Review Committee Meetings, District Development Co-ordination and Monitoring Committee named as "DISHA", National Level Monitors, Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies. Third-Party evaluation of the schemes of the Ministry of Rural Development is also carried out regularly and appropriate actions are undertaken based on its findings. The Ministry constantly modifies its schemes for more efficient utilization of resources, better coverage and higher impact on the mitigation of rural poverty.

Annexure-I

Annexure referred to in part (a) to (c) of the Lok Sabha Unstarred Question No. 1488 due for reply on 20.09.2020

	Rs In crores														
Scheme	Financial Year 2019-20			Financial Year 2018-19			Financial Year 2017-18			Financial Year 2016-17			Financial Year 2015-16		
	B.E.	R.E.	Exp.	B.E.	R.E.	Exp.	B.E.	R.E.	Exp.	B.E.	R.E.	Exp.	B.E.	R.E.	Exp.
GRANT TO NATIONA															
L INSTITUTE OF RUR	40000		00.40									44.00			
AL DEVELOPMENT	100.00	88.93	80.42	75.00	75.00	72.17	50.00	53.47	50.00	50.00	41.83	41.83	50.00	47.85	45.47
GRANT TO COUNCIL FOR ADVANCEMENT															
OF PEOPLES ACTION															
AND RURAL TECHN															
OLOGY (CAPART)	24.00	19.07	19.07	24.00	20.41	16.34	20.00	16.48	8.19	20.00	15.00	15.00	10.00	10.00	10.00
MANAGEMENT SUPP															
ORT TO RD PROGRA															
MS AND STRENGTHE															
NING OF DISTRICT P LANNING PROCESS I															
N LIEU OF PROGRAM															
MES	350.62	160.48	150.72	254.40	238.52	195.56	250.00	250.00	225.66	255.00	210.93	208.67	130.00	132.15	131.89
NATIONAL RURAL E															
MPLOYMENT GUAR															
ANTEE SCHEME (MG						61815.0	48000.0								
NREGA)	60000.00	71706.76	71698.90	55000.00	61830.09	8	0	55167.06	55167.75	38500.00	48220.26	48215.33	34699.00	37345.96	37340.72
NATIONAL RURAL LI															
VELIHOOD MISSION	9024.00	9024.02	9023.51	5750.00	5783.50	5783.58	4500.00	4350.84	4327.81	3000.00	3168.15	3158.02	2505.00	2519.40	2511.14
NATIONAL SOCIAL A															
SSISTANCE PROGRA MME	9200.00	8692.41	8692.41	9975.00	8/67/16	8418.47	9500.00	8744.41	8695.56	9500.00	8856.44	8854.07	9082.00	8619.59	8616.41
PRADHAN MANTRI A	9200.00	0092.41	0072.71	9913.00	0407.40		23000.00	0/44.41	8093.30	9300.00	0030.	8654.07	9002.00	0019.39	8010.41
WAS YOJNA	19000.00	18455.21	18119.61	21000.00	19600.00	3	23000.0	22832.31	22572.29	15000.00	16078.60	16074.37	10025.00	10320.58	10105.83
PRADHAN MANTRI G															
RAM SADAK YOJAN						15414.1	19000.0								i
A	19000.00	14045.75	14017.49	19000.00	15500.00	4	0	16900.00	16862.14	19000.00	18701.35	17922.87	14291.00	18291.00	18289.87
SECC-(1477)	1.00	0.00	0.00	75.70	386.75	375.01	80.18	80.18	72.16	375.00	6.44	6.44	350.00	316.37	288.83
*DRDA ADMINISTRA															
TION	0.00	0.00	0.00	0.00		0.00	*0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
SHYAMA PRASAD M															ĺ
UKHERJEE RURBAN	800.00	202 00	202.75	1200.00	451.02	426.72	1000.00	600.00	552.25	300.00	600.00	500.44	200.00	22.50	32.05
MISSION Gramin Vikas Bhawan	100.00	303.88 100.00	303.75 54.90	1200.00 5.25	451.03 5.25	0.09	5.25	5.25	553.25 0.00	0.00	0.00	599.44 0.00	300.00	33.50 0.00	0.00
Sect-Services	47.57	52.53	48.01	3.23 44.57	45.71	44.89	42.45	42.45	41.16	55.80	60.03	56.48	53.08	50.35	47.83
*Village Enterpreneursh	47.37	32.33	46.01	44.37	43./1	44.89	42.43	42.43	41.10	33.80	00.03	30.48	33.08	30.33	47.83
ip 'Start-up' Programme	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	200.00	13.60	13.60
ip Sairt up 110grunnine	0.00	5.00	0.00	0.00	112403.7		105447.	109042.4	0.00	0.00	0.00	0.00	200.00	13.00	15.00
Total	117647.19	122649.04	122208 79	112403.92	2	88	88		108575.97	86055 80	95959 03	95152.52	71605.08	77700 35	77433.64

^{*} Now these Schemes are part of NRLM